

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.02-IA/1067(AHM)2024
in
CP(IB) 77 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

API Industries Pvt Ltd
V/s
State Bank of India

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kiran Shah, FCA
For the Respondent :

ORDER

IA/1067(AHM)2024

This application is filed by the Liquidator for placing on record the progress report for the quarter ending 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1067 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)